

(2024) 02 TP CK 0001

Tripura High Court- Agartala

Case No: Regular First Appeal 05 Of 2023

Abdul Wahid Through
His L.Rs & Ors

APPELLANT

Vs

Abdul Haque Through
His L.Rs & Ors.

RESPONDENT

Date of Decision: Feb. 2, 2024

Citation: (2024) 02 TP CK 0001

Hon'ble Judges: Biswajit Palit, J

Bench: Single Bench

Advocate: Pranabindu Chakraborty, G.K. Nama

Judgement